

## STATEMENT-I

S.No.	Name of District	DELs provided from June '96 to November '96.
1.	Adilabad	1233
2.	Ananthapur	1727
3.	Chittoor	3445
4.	Cuddapah	1508
5.	East Godavari	4802
6.	Guntur	3053
7.	Hyderabad	19343
8.	Karimnagar	907
9.	Khammam	1195
10.	Krishna	5886
11.	Kurnool	1296
12.	Mahaboobnagar	1050
13.	Nalgonda	1242
14.	Nellore	395
15.	Nizamabad	645
16.	Prakasham	615
17.	Sangareddy	1589
18.	Srikakulam	1223
19.	Visakhapatnam	2235
20.	Vizianagaram	616
21.	Warangal	903
22.	West Godavari	1458
Total :		56366

## STATEMENT-II

*Telephone Connections Disconnected in the Rural Areas of Andhra Pradesh District-wise*

S.No.	District	Subs. Reasons	Non- Payment of Dues	Total
1	2	3	4	5
1.	Adilabad	Nil	2	2
2.	Ananthapur	24	12	36
3.	Chittoor	1	8	9
4.	Cuddapah	6	14	20
5.	East Godavari	4	42	47
6.	Guntur	Nil	126	126

1	2	3	4	5
7.	Hyd.Tel.Dist. and Rangareddy	2	24	26
8.	Karimnagar	Nil	46	46
9.	Khammam	2	14	16
10.	Krishna	Nil	94	94
11.	Kurnool	16	65	81
12.	Mahaboobnagar	Nil	111	111
13.	Medak	Nil	30	30
14.	Nalgonda	Nil	19	19
15.	Nellore	21	22	43
16.	Nizamabad	Nil	2	2
17.	Prakasham	Nil	12	12
18.	Srikakulam	Nil	25	25
19.	Visakhapatnam	Nil	49	49
20.	Vizianagaram	2	12	14
21.	Warangal	7	4	11
22.	West Godavari	5	8	13
		90	741	831

## Nationalisation of Mines in Orissa

4020. SHRI RAMESHWAR PATIDAR : Will the Minister of MINES be pleased to state :

(a) whether Orissa is the richest State in terms of mineral wealth;

(b) if so, the details thereof;

(c) whether the Government propose for proper exploration of mineral or nationalise the mines of Orissa; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b). As per information available, Orissa has large reserves of minerals like iron ore, manganese ore, bauxite, limestone, dolomite, chromite, fireclay, graphite, rare earth, semi-precious stones, etc.

(c) and (d). Exploration agencies like Mineral Exploration Corporation, Geological Survey of India, Coal India Ltd., Steel Authority of India Ltd., National Aluminium Company Ltd., Orissa Mining Corporation, and State Undertakings of Orissa, etc. are already engaged in exploration for various minerals in the State. There is no proposal to nationalise the exploration of mineral wealth in Orissa. Mineral Concessions for exploration and exploitation are granted by the State Government as per the provisions of Mines and Minerals (Regulation and Development) Act, 1957 and rules made thereunder.